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W.P(C)No. 281 OF 2003  
ITEM No.2

Court No. 3

SECTION X  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.281/2003 (For Prel. Directions)

JAIBER SINGH

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

(With appln. (s) for ex-parte stay and office report)

Date : 30/06/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE BRIJESH KUMAR

(VACATION BENCH)

For Petitioner (s) Mr. Sandeep Kumar, Adv.  
Mr. Debasis Misra, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice.  
Status quo in the meanwhile.  
Tag with WP(C) No. 155/2003.

(Ajay Kr. Jain)  
(Radha R. Bhatia)

Court Master  
Court Master